

CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (d). The Sahitya Akademi implements a Plan scheme 'documentation and publication of folk literature' on a limited scale. The literary programme implemented by Sahitya Akademi include interalia, Dogri, Maithili, Manipuri and Nepali. Recognition of one more language 'Khasi' is under consideration. Representations have been received for recognition of some other languages including Bhojpuri, Awadhi, Magadhi and Ladakhi.

In the context of the question of recognition of new languages, the Sahitya Akademi is of the view that it is time to look more broadly and deeply into the question, keeping the national perspective in view.

इलेक्ट्रिक इंजन शेड दुंडला में टी० एफ० आर० के वेतनमान

5021. श्री दया राम शाक्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इलेक्ट्रिक इंजन शेड दुंडला में टी० एफ० आर० 700-900 रुपए के वेतनमान में काम कर रहे हैं ; और

(ख) यदि हां, तो कानपुर, इलाहाबाद और मुगलसराय के इंजन शेडों में कार्यरत टी० एफ० आर० कर्मचारियों को 840-1040 रुपए के वेतनमान में नियुक्त किए जाने के क्या कारण है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) जी, हां ।

(ख) प्रश्न नहीं उठता क्योंकि कानपुर, इलाहाबाद तथा मुगलसराय शेडों में 840-1040 रु० के ग्रेड में कोई कर्षण फोरमैन रनिंग नहीं है। ये कर्षण फोरमैन रनिंग भी 700-900 रु० के वेतनमान में हैं ।

Monthly Lumpsum Rate for Parcels handling Contract at Allahabad

5022. SHRI BALASAHEB PAWAR : Will the Minister of RAILWAYS be pleased

to state :

(a) whether rates in goods and parcels handling contracts are arrived at on the basis of fair wages laid down by local authorities ;

(b) whether the consideration for arriving at a monthly lumpsum rate for parcels handling contract at Allahabad Railway Station are based on Rs. 06.50 per day fair wage and at Allahabad Goods shed based on Rs. 08.00 per day fair wage, when both these contracts were finalised on July, 1981 and allotted from the same date i.e. August 1981 to two different co-operative societies ;

(c) whether representations were made against this disparity to the Divisional Authorities and the vigilance Directorates, if so, remedial measures taken to remove disparity ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The contracts are normally awarded on the basis of tenders. However in cases of Coop. Societies the rates can be finalised on the basis of negotiation taking into consideration the notified fair wages.

(b) Both the contracts were negotiated on different dates and lumpsum rates were arrived at as agreed to by the Coop. Societies.

(c) and (d). Yes, Sir. The first representation to Railway was, however, made by the society on 14.9.81 when the contract had already come into operation. Fresh contracts with the societies have been finalised in 1983 with both societies on a uniform basis of the extant notified fair wages.

Repair of National Highway No. 7 Damaged Due to Floods

5023. SHRI G. NARSIMHA REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that during this